

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 9th day of May 2001.

Original Application no. 535 of 2001.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman
Hon'ble Maj Gen K.K. Srivastava, Member-A

Sri Krishna Prasad Gupta,
S/o Balli Ram,
Retired Account Assistant of Financial,
Advisor & Chief Accounts Officer,
N.E. Railway Gorakhpur at present
resident of Mohalla - Rauniyari,
Post and District - Deoria.

... Applicant

C/A Shri Amarendra Singh

Versus

1. Union of India
through General Manager,
N.E. Rly.,
Gorakhpur.
2. Financial Advisor & Chief Accounts Officer,
N.E. Rly.,
Gorakhpur.

... Respondents

C/Rs Sri K.P. Singh

...2/-



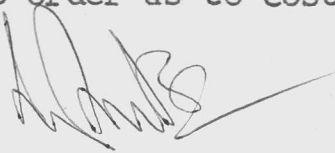
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O R D E R(Oral)

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this OA the applicant has challenged order dated 5.7.1997 by which fixation of pay was done. The applicant expressed his grievance with regard to fixation of pay between the year 1975 - 1984. This O.A. has been filed on 01.05.2001. The representation of the applicant was rejected on 8.3.1999. The OA has thus been filed after a period prescribed under section 21 of the A.T. Act, 1985. The claim relates to the period about 20 years before.

2. Under the circumstances the OA is rejected as time barred. No order as to costs.



Member-A



Vice-Chairman

/pc/